

**NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)**

**CAUSE LIST OF REGISTRAR**

**COURT NO. 3**

**Central Zonal Bench**

**SuchnaBhawan,III<sup>rd</sup>Floor, Arera Hills**

**Date: 07<sup>th</sup> May, 2018**

**TIME:10.30 hrs. to 13.15 hrs.**

**LEARNED REGISTRAR, MR PREM KUMAR SINHA**

<b>S.No</b>	<b>Case No</b>	<b>Parties</b>	<b>Counsel for parties</b>	<b>Remarks</b>
<b>FOR COMPLETION OF PLEADING</b>				
1.	Original Application No. 15/2018(CZ)	Aditi Samaj Sewi Sanstha Vs State of Chhattisgarh & 2 Ors.	Mr. Anurag Maheshwari, Adv.	
2.	Original Application No. 16/2018(CZ)	Bhagwat Narayan Sharma Vs State of Madhya Pradesh & 3 Ors.	Mr. Rohit Sharma,Adv.	
3.	Original Application No. 17/2018(CZ)	Dinesh Joshi Vs State of Madhya Pradesh & 5 Ors.	Mr. Atul Srivastava, Adv.	
4.	AppealNo. 09/2018(CZ) <b>(M.A.No.70/18)</b> <b>(M.A.No.71/18)</b>	M/s Mahishmati Ret Company Pvt. Ltd. Vs DEIAA, Seoni & 2 Ors.	Mr. Rohit Sharma, Adv.	

**For Orders, Cause list and other information please visit our website: [www.greentribunal.gov.in](http://www.greentribunal.gov.in)**